

## Annexure 3

Name of Corporate Debtor: New Bombay Paper Mills Private Limited; Date of commencement of CIRP: April 2, 2025; List of creditors as on: April 23, 2026

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of Creditor	Details of Claim received		Details of claim admitted				Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee							
1	State Bank of India	09-Apr-25	261329509.6	261329509.6	Secured Loan	Yes	Yes	No	64.14%	NA	NA	Nil	Nil	Note 4
2	YES Bank	16-Apr-25	135,844,329	135,844,329	Secured Loan	Yes	Yes	No	33.34%	NA	NA	Nil	Nil	Note 5
	<b>Total</b>		<b>397173838.6</b>	<b>397173838.6</b>	-	-	-	-	<b>97.48%</b>	-	-	-	-	

## Notes:

1.The above list of creditors reflects claims received by RP and verified as on January 23, 2026

2.Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.

3.The Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

4. State Bank of India

Sanction letter dated 28.03.2013, cash credit and non-fund-based facility of Rs 1.60 cr

Sanction letter dated 26.02.2016 enhanced Credit facilities by the State Bank of India, including an SME credit plus and a bank guarantee of 11.35 cr

Sanction letter dated 02.01.2018, Cash credit, term-I, and Bank Guarantee

Sanction letter dated 01.06.2020, cash credit, and term-I&II and Bank Guarantee

Supplemental Agreement of Loan Cum Hypothecation dated 01.06.2020 and Guarantee Agreement dated 01.06.2020 CC, Term-I&II, SME CAR LOAN, CECL, GECL, BANK GUARANTEE OF 19.90 Cr. Facility Sanctioned by the State Bank of India:

State Bank of India has sanctioned various credit facilities to the Corporate Debtor, including Cash Credit, Non-Fund Based facility, Bank Guarantee, Import LC/SBLC for Buyer's Credit (sub-limit of Cash Credit), COVID Emergency Credit Line (Adhoc Credit Facility), and Guaranteed Emergency Credit Line (GECL)

## Security Details:

Hypothecation of the company's stocks of Raw Materials, Finished Goods, Semi-Finished Goods, Consumables, and Packaging Materials located in the factory or godowns, in transit, or at any other permitted location. Hypothecation of receivables, book debts, and other actionable claims arising from genuine trade transactions.

First Pari-Passu Charge on the entire current assets of the company to be shared with Yes Bank Limited.

Immovable Property: Registered Mortgage of factory land and building located at Survey Nos. 15/4B1, 16/1/2, 17/1, 22/1/1, 33/2B1, and 34/2/1, admeasuring a total area of 32,456 Sq. Mtrs., situated at Village Ajivali, Khopoli-Pen Road, Tal. Khalapur, District Raigad, Maharashtra - 410203.

First Pari-Passu Charge on the above immovable property to be shared with Yes Bank Limited.

Term Loan I & II: Hypothecation of the entire plant and machinery, furniture and fixtures, electrical installations, and other fixed assets created or to be created out of the term loan.

Pari-Passu Charge on the residual value of the plant and machinery with Yes Bank Limited.

State Bank of India (SBI) sold the Kedia family property through e-auction on 28.08.2025 for ₹6.41 crore in connection with the loan accounts. The sale proceeds were appropriated towards closure of the housing loan dues of approximately ₹6.09 crore, and the balance amount of ₹32.92 lakh was excess recovery. Accordingly, the claim stands reduced to the extent of ₹32.92 lakh.

## 5.YES BANK LIMITED

FMV of INR 14.89 Crs.

Date of the security interest creation:

1.Deed of Hypothecation - May 22, 2019

2.2. Letter of Continuing Guarantee - May 23, 2019

3.Mortgage by deposit of Title Deeds October 22, 2019 4. Deed of Mortgage - December 06, 2019

Property No. 1 - Office No. 703, 7<sup>th</sup> Floor, Kesar Solitaire, Plot No. 5, Sector 19, Sanpada, Navi Mumbai, Maharashtra - 400705

Property No. 2 - On a pari-passu basis, Factory Land & Building situated at Survey No. 15/4B/1, 16/2/1, 17/1, 22/1/1, 33/2B/1 and 34/2/1, Village Ajivali, Khopoli Pen Road Taluka. Khalapur, Sub-